

HIGH COURT AT CALCUTTA
STATEMENT FOR THE MONTH OF DECEMBER, 2025

INSTITUTION, DISPOSAL AND PENDENCY OF MAIN CASES ONLY
AS ON 31.12.2025

ORIGINAL SIDE

| <i>Description of Cases</i> | <i>Total Pending at the beginning of the month</i> | <i>Total Institution during the month</i> | <i>Total Disposal during the month</i> | <i>Total Pending as on 31.12.2025</i> |
|-----------------------------|----------------------------------------------------|-------------------------------------------|----------------------------------------|---------------------------------------|
| CIVIL | 17202 | 516 | 487 | 17051 |
| CRIMINAL | 0 | 0 | 0 | 0 |
| TOTAL | 17202 | 516 | 487 | 17051 |

APPELLATE SIDE

(INCLUDING CIRCUIT BENCHES AT ANDAMAN & NICOBAR ISLANDS AND JALPAIGURI)

| <i>Description of Cases</i> | <i>Total Pending at the beginning of the month</i> | <i>Total Institution during the month</i> | <i>Total Disposal during the month</i> | <i>Total Pending as on 31.12.2025</i> |
|-----------------------------|----------------------------------------------------|-------------------------------------------|----------------------------------------|---------------------------------------|
| CIVIL | 155708 | 4304 | 4704 | 155308 |
| CRIMINAL | 37556 | 1880 | 1883 | 37603 |
| TOTAL | 193264 | 6184 | 6537 | 192911 |